

1	2	3	4
13.	Meghalaya	85.46	
14.	Nagaland	50.14	
15.	Orissa	1248.20	234.00
16.	Punjab	265.53	
17.	Rajasthan	793.82	180.00
18.	Sikkim	10.04	
19.	Tamil Nadu	1388.43	258.00
20.	Tripura	82.88	
21.	Uttar Pradesh	3413.62	522.00
22.	West Bengal U.T.s	1701.64	204.00
23.	A & N Islands	22.32	
24.	Arunachal Pradesh	214.26	
25.	Chandigarh	4.46	
26.	D. & N. Haveli	4.46	
27.	Delhi	22.32	
28.	G. D. & Diu	53.56	
29.	Lakshadweep	22.32	
30.	Mizoram	89.28	
31.	Pondicherry	17.86	
All India		20593.42	3690.00

**Incentive Bonus to Farmers in Punjab
During Rabi Crop**

3157. SHRI BIRINDER SINGH :
Will the Minister of AGRICULTURE
AND RURAL DEVELOPMENT be
pleased to state ?

(a) the total amount involved in the
payment of Incentive Bonus to the far-
mers of Punjab on wheat procured dur-
ing the Rabi 1985-86 ;

(b) whether this amount was shared
by the Central and the State Governments
or the Central Government made the whole
payments alone ; and

(c) whether the same type of incen-
tives would be provided for the procure-
ment of paddy in future also ?

THE MINISTER OF STATE IN THE
DEPARTMENT OF RURAL DEVELOP-
MENT (SHRI CHANDULAL CHANDRA-
KAR) : (a) The Government of Punjab

has indicated that the total cost involved in payment of incentive bonus to the farmers of Punjab on wheat procured during the rabi 1985-86 was Rs. 32.36 crores.

(b) The Government of Punjab had incurred the expenditure.

(c) Does not arise.

Licences given for setting up of Sugar Mills in Cooperative Sector

3158. SHRI BIRINDER SINGH : Will the Minister of FOOD AND SUPPLIES be pleased to state :

(a) number of new licences given to each State to set up sugar mills in cooperative sector during the last five years;

(b) how many of them have been commissioned during their stipulated period; and

(c) whether some of them have asked for extension of commissioning period ; if so, how many of them have been given the extension ?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (RAO BIRENDRA SINGH) : (a) A Statement giving the State-wise details of letters of intent/licences issued for setting up new sugar mills in Cooperative Sector during the last five years is given below.

(b) and (c) Out of 50 Letters of intent/licences issued, 18 sugar factories have been commissioned. The validity periods stipulated in the licences/letters of intent of these 18 factories were extended from time to time after examining each individual case, on merits till these factories went into production.

Statement

Sl. No.	State	No. of new letters of intent/licences
1.	Uttar Pradesh	9
2.	Maharashtra	22

3.	Punjab	5
4.	Tamil Nadu	2
5.	Gujarat	2
6.	Karnataka	3
7.	Orissa	2
8.	Madhya Pradesh	1
9.	Haryana	3
10.	Dadra & Nagar Haveli	1

Total : 50

Damages to Kharif Crop for Want of Monsoon in Northern Districts of Karnataka

3159. SHRI NARSING RAO SURY-AVANSI :

Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state :

(a) whether it is a fact that due to delay in the onset of Monsoon the Kharif Crop had almost withered and it is too late to save the crops in Northern Districts of Karnataka ; and

(b) if so, the measures taken by the State and the Central Government to face this drought threat ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT (SHRI CHANDULAL CHANDRAKAR) : (a) and (b) The Government of Karnataka have submitted a memorandum on 5th August, 1985 seeking Central assistance for relief measures in the areas affected by scarcity conditions. A Central Team will be visiting the State shortly to assess the extent of damages and measures required for meeting the situation.

Projects Constructed by N.B.C.C.

3160. SHRI K.S. RAO : Will the Minister of WOKS AND HOUSING be pleased to state :